

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1955

ANSWERED ON:11.08.2011

RURAL POVERTY ALLEVIATION PROGRAMMES

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the villages are not given the same attention as cities;
- (b) if so, whether the Government proposes to take concrete steps to ensure speedy development of villages;
- (c) if so, the details thereof and if not the reasons therefor;
- (d) the details of the programmes undertaken by the Government for rural poverty alleviation and development;
- (e) whether some of the rural development programmes undertaken in naxal affected areas have not been completed; and
- (f) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (d): Ministry of Rural Development implements through the State Governments/Union Territories Administration the major rural development schemes of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), Swarnjayanti Gram Swarozgar Yojana/National Rural Livelihood Mission (SGSY/NRLM), Indira Awaas Yojana (IAY) and Pradhan Mantri Gram Sadak Yojana (PMGSY). The Ministry of Drinking Water & Sanitation implements the programmes of National Rural Drinking Water Programme (NRDWP) and Total Sanitation Campaign (TSC). These schemes are primarily designed to provide employment to the rural poor in villages besides creating rural infrastructure and providing basic amenities. All these programmes combinedly helps in alleviation of rural poverty directly and indirectly.

The Ministry of Rural Development has developed a comprehensive monitoring mechanism through visits of Hon`ble Ministers of Rural Development, Area Officers, Performance Review Committee (PRC) Meeting, Vigilance & Monitoring Committees, National Level Monitors, Monthly Progress Reports (MPRs) and online reporting of financial and physical progress of the programmes to ensure speedy and timely implementation of projects and schemes.

(e) to (f): The above mentioned rural development programmes are implemented in all the States, including naxal affected areas, as per the programme guidelines and are ongoing in nature. As the State Governments are responsible for executing these programmes, they are being advised to complete the ongoing works as stipulated in respective guidelines.